

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Original Application No. 132/2023/EZ
(Earlier Original Application No. 441/2022/PB)

SIDHNATH TIWARY

...Applicant

VERSUS

STATE OF BIHAR & ORS

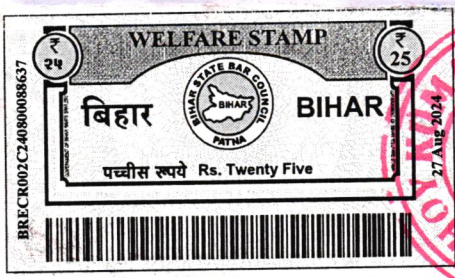
...Respondents

I N D E X

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Filed by Principal Secretary,
Urban Development and
Housing Department, Govt. of
Bihar (Respondent No.6)

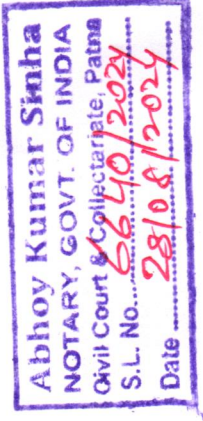




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SIDHNATH TIWARY

...APPLICANT

VERSUS

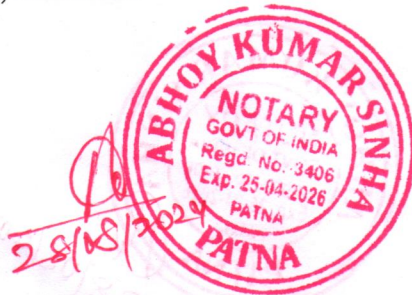
STATE OF BIHAR & ORS

...Respondents

AFFIDAVIT FILED BY THE RESPONDENT NO. 6 IN COMPLIANCE WITH
THE ORDER PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH

I Anand Kishor, son of Late. Kapil Deo Narain, aged about 53 years, working
for gain at Vikash Bhawan Bailey Road, Patna-800015 do hereby solemnly
affirm and state as follows:

1. I am the Principal Secretary, Urban Development and Housing
Department, Govt. of Bihar (Respondent No.6) herein. I am acquainted
with the facts and circumstances of the case.
2. I affirm this affidavit in terms of the solemn orders and in compliance
with and in the light of the order dated 01.05.2024 and 12.07.2024
passed in the present Original Application by this Hon'ble Tribunal,
presided over by the Hon'ble Justice B. Amit Sthalekar and Hon'ble
Justice (Dr.) Arun Kumar Verma, National Green Tribunal, Eastern
Zone Bench, Kolkata.



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3. That a copy of the solemn orders of the Hon'ble Tribunal has been taken from the server and I have read and understood the contents and purport thereof. Nothing contained in this affidavit shall be construed as admission of any statement unless specifically admitted by me. I reserve the right to deal with legal position of the matter at the time of hearing.
4. That, by the order under reference this Hon'ble Tribunal has directed the Principal Secretary, Urban Development and Housing Department, Govt. of Bihar to file personal affidavit showing as to what action has been taken with regard to granting Technical/ Administrative/ Financial Sanction for conversion of the Kachcha Salempur Pyne into Pucca Pyne.
5. That, the Principal Secretary, Urban Development and Housing Department, Govt. of Bihar has further been directed that in his counter affidavit he shall address the issue with regard to construction of STP and action taken by the Central Govt. and if no action has been taken by the Central Govt. then what steps have been taken by him to expedite the same.
6. That, with respect to the first issue, i.e., conversion of Salempur Kachcha Pyne into Pucca Pyne, it is humbly submitted that Ahar and Pyne comes under the jurisdiction of Minor Water Resources Department, which is the appropriate Department to respond on the said issue.



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7. That, so far as the second issue of construction of STP under Gaya Municipal Corporation is concerned, it is humbly informed that steps for approval for Comprehensive Sewerage Project, Gaya at an estimated cost of Rs.1764.00 crore, under the funding from Asian Development Bank (ADB), is under process in which the aforesaid total cost to be shared between the ADB and the State Govt. in the ratio of 70:30.
8. That, the updated status of Action Taken Report of the Gaya I & D and STP Project is being stated as hereunder :-

- (i) Chief General Manager, BUIDCO vide Letter No. 1015 dated 28.02.2023 has informed the Team Leader, S.P.M.G. Bihar that DPR of the Gaya I & D and STP has been prepared by the consultant M/S Green Design and Engineering Services Pvt. Ltd. for which Chief General Manager, BUIDCo has given Technical Approval for total amount of Rs. 1084.70 crores and sent the original copy of DPR to him, requesting therein to take further action for obtaining administrative approval from NMCG.

Xerox copy of Letter No. 1015 dated 28.02.2023 is annexed herewith and marked as Annexure-A to this counter affidavit.

- (ii) Thereafter Project Officer-cum- Deputy Director, UD & HD, GOB vide Letter No. 118 dated 27.03.2023 requested the Director General, N.M.C.G., New Delhi to approve the DPR for Gaya



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I & D and STP scheme for which Technical Approval has already been given by the Chief General Manager, BUIDCO.

Xerox copy of Letter No. 118 dated 27.03.2023 is annexed herewith and marked as Annexure-B to this counter affidavit.

- (iii) Thereafter, Chief General Manager, BUIDCO vide Letter No. 1676 dated 08.04.2023 has informed the Project Officer-cum-Dy. Director, UD & HD, GOB that estimate has been amended after detail/design by the consultant firm and requested to take further steps for obtaining Administrative Approval from N.M.C.G. New Delhi for the Gaya I & D and STP Project.

Xerox copy of Letter No. 1676 dated 08.04.2023 is annexed herewith and marked as Annexure-C to this counter affidavit.

- (iv) Thereafter, the Director (Technical), N.M.C.G. vide Letter No. 12014 dated 07.02.2024 has informed the Principal Secretary (UD & HD) Project Director, Bihar State Ganga River Conservation Programme Management Society (BGCMS) regarding observations on DPR for I & D and STP Schemes of Gaya Town and requesting thereby the observations of PMC-NMCG may be complied with and state may share the updated DPR incorporating the observations for further necessary action.



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Xerox copy of Letter No. 12014 dated 07.02.2024 is annexed herewith and marked as Annexure-D to this counter affidavit.

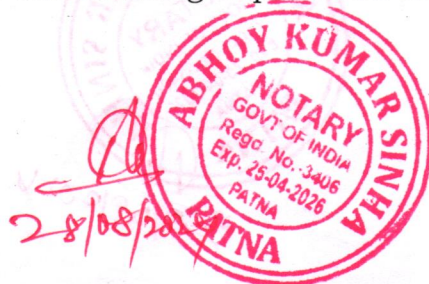
- (v) Thereafter in compliance with the observations of the NMCG, BUIDCO has prepared revised DPR and sent the same to the N.M.C.G. through e-mail dated 28.05.2024 for obtaining Administrative Approval from N.M.C.G., New Delhi.

Xerox copy of e-mail dated 28.05.2024 is annexed herewith and marked as Annexure-E to this counter affidavit.

9. That with reference to NMCG Letter No. Pr-12014/1/2023-0/0 Project Development dated 24.01.2023, BUIDCO Letter No. 1015 dated 28.02.2023, and BGCMS Letter No. 118 dated 27.03.2023, the Project Officer-cum-Additional Director, Urban Development & Housing Department vide reminder Letter No. 286 dated 22.08.2024, The Director General, N.M.C.G., New Delhi has been again requested to grant Administrative Approval for the revised DPR of Gaya I & D STP Scheme.

Xerox copy of Letter No. 286 dated 22.08.2024 is annexed herewith and marked as Annexure-F to this Counter affidavit.

10. That most humbly it is submitted that immediately after getting the approval from NMCG New Delhi, further required steps for comprehensive sewerage project Gaya will be taken by the Urban Development and Housing Department Govt. of Bihar.



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- 11. That the Respondent No. 6 reiterates their commitment to addressing the environmental concerns prevalent and as highlighted in the solemn orders of the Hon'ble National Green Tribunal.
- 12. It is therefore respectfully prayed that this Hon'ble Tribunal may graciously be pleased to pass order or orders as deem fit and proper in the interest of justice.
- 13. The statements contained in paragraph nos. 1 to 3 are true to my knowledge and belief, and nothing herein shall be construed as an admission of any statement unless specifically admitted. The statements made in paragraph nos. 4 to 11 are information derived from record and the rest thereof are my humble submissions before this Hon'ble Tribunal.

Sri/Smt./Mr./Mrs. Anand Kishore
who has/have identified by Arun Kumar Lal
Adv. Pric. No. 1610/92
Advocate, Solemnly affirmed & declared the
Same before me
NOTARY PUBLIC PATNA
Govt of India
Sign [Signature]
Date 28/08/2024

Anand Kishore
Deponent
Deponent/Excutor
Voter ID RAB 2042836
Identified by me
ID NO. 51984 Constituency Patna 9.

Advocate
Identified the deponent/ excutor who has/have signed and affixed his/her thumb impression in my presence
Advocate Arun Kumar Lal
Begd. No. 1610/1992 Sign & Date 28-8-2024



28/08/2024

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VERIFICATION

I, do hereby verify that the contents herein are based on information and/or derived from sources which I verily believe to be true and I have not suppressed any material facts and circumstances and the rest are my humble submissions, before this Hon'ble Tribunal.

Anand Kishan
DEPONENT

ABHOY KUMAR SINHA
NOTARY
GOVT OF INDIA
Regd. No. 3406
Exp. 25-04-2026
PATNA
28/08/2024

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<p>BIHAR COURT FEE</p> <p>₹10</p>  <p>BRECR002C240800053118</p> <p>17 Aug 2024</p>	<p>BIHAR COURT FEE</p> <p>₹10</p>  <p>BRECR002C240800053119</p> <p>17 Aug 2024</p>
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ABHOY KUMAR SINHA
NOTARY
GOVT OF INDIA
Regd. No. 3406
Exp. 25-04-2026
PATNA
28/08/2024



बिहार शहरी आधारभूत संरचना विकास निगम लि०

Bihar Urban Infrastructure Development Corporation Ltd.

(A Govt. of Bihar Undertaking)

Raja Pur Pul, West Boring Canal Road, Patna-800 001

Contact: + 0612- 2558412, E- mail – mbuidco@gmail.com, Website : http://buidco.in

CIN- U45200BR2009SCG014600

पत्रांक - 1015

दिनांक - 28/02/2023

सेवा में,

टीम लीडर,
एस०पी०एम०जी०,
बिहार।

विषय:- Gaya I&D and STP योजना की प्रशासनिक स्वीकृति के संबंध में।


महाशय,

उपर्युक्त विषय के संबंध में सूचित करना है कि Gaya I&D and STP योजना का DPR परामर्शी M/s Green Design and Engineering Services Pvt. Ltd. द्वारा तैयार किया गया है। मुख्य महाप्रबंधक, बुडको द्वारा कुल राशि 1084.70 करोड़ रुपये पर तकनीकी अनुमोदन प्रदान किया गया है। DPR की मूल प्रति इस पत्र के साथ संलग्न कर भेजी जा रही है।

अतः अनुरोध है कि Gaya I&D and STP योजना की प्रशासनिक स्वीकृति NMCG से प्राप्त करने हेतु अग्रोत्तर कार्रवाई करना चाहेंगे।

अनुलग्नक - यथोक्त।

विश्वासभाजन,


मुख्य महाप्रबंधक,
बुडको।



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पत्रांक:-BGCMS/2015/28/01(Part-III).....118 / न० वि० एवं आ० वि०

बिहार सरकार

नगर विकास एवं आवास विभाग

बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

प्रेषक,

आशुतोष कुमार

परियोजना पदाधिकारी

-सह-

उप निदेशक,

नगर विकास एवं आवास विभाग।

सेवा में,

महानिदेशक,

एन.एम.सी.जी., नई दिल्ली।

पटना, दिनांक:- 27/3/23

विषय:- "नमामि गंगे कार्यक्रम" के अंतर्गत Gaya I&D and STP योजना की प्रशासनिक स्वीकृति के संबंध में।

प्रसंग:- I. बुडको का पत्रांक--1015, दिनांक--28.02.2023

II. NMCG का पत्रांक--Pr-12014/1/2023-O/0 Project Development, दिनांक--24.01.2023

महाशय,

उपर्युक्त विषयक बुडको के प्रासंगिक पत्र क्रमांक I (अनुलग्नक सहित छायाप्रति संलग्न) से "नमामि गंगे कार्यक्रम" के अंतर्गत Gaya में प्रस्तावित Sewerage Network and STP योजना का NMCG के प्रासंगिक पत्र के आलोक में DPR को revised कर I&D and STP योजना का DPR उपलब्ध कराया गया है। उक्त I&D and STP योजना की राशि ₹ 1,084.70 करोड़ है जिसका तकनीकी अनुमोदन मुख्य महाप्रबंधक, बुडको द्वारा प्रदान किया गया है।

2. उक्त के आलोक में निदेशानुसार बुडको से प्राप्त योजना के DPR की Soft Copy इस पत्र के साथ संलग्न करते हुए अनुरोध है कि Gaya I&D and STP योजना के DPR को अनुमोदित करते हुए योजना की प्रशासनिक स्वीकृति प्रदान करने की कृपा की जाय।

अनुलग्नक:-यथोक्त।

विश्वासभाजन

27.3.23

परियोजना पदाधिकारी

-सह-

उप निदेशक,

नगर विकास एवं आवास विभाग।





बिहार शहरी आधारभूत संरचना विकास निगम लि०

Bihar Urban Infrastructure Development Corporation Ltd.

(A Govt. of Bihar Undertaking)

Raja Pur Pul, West Boring Canal Road, Patna-800 001

Contact: + 0612- 2558412, E- mail – mdubuidco@gmail.com, Website : http://buidco.in

CIN- U45200BR2009SCG014600

पत्रांक Buidco/80-2604/22(P-11)- दिनांक 08/4/23
सेवा में, 1676

परियोजना पदाधिकारी-सह-उप निदेशक,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय:- **Gaya I&D and STP** योजना की प्रशासनिक स्वीकृति के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में निदेशानुसार सूचित करना है कि Gaya I&D and STP योजना का DPR परामर्शी M/s Green Design and Engineering Services Pvt. Ltd. द्वारा तैयार किया गया है। इस योजना हेतु पूर्व में परामर्शी द्वारा दिये गये tentative cost के आधार पर बुडको के पत्रांक 1059, दिनांक 02.03.2023 से राशि 1084.70 करोड़ रुपये का तकनीकी अनुमोदन प्रदान कर DPR समर्पित किया गया था।

Consultant द्वारा detailed design कर estimate को संशोधित किया गया है, जिसके आलोक में पुनः कुल राशि 1018.24 करोड़ रुपये पर तकनीकी अनुमोदन प्रदान कर design एवं drawing सहित DPR इस पत्र के साथ संलग्न कर भेजी जा रही है।

अतः अनुरोध है कि Gaya I&D and STP योजना की प्रशासनिक स्वीकृति NMCG से प्राप्त करने हेतु अग्रेत्तर कार्रवाई करना चाहेंगे।

अनुलग्नक - यथोक्त।

विश्वासभाजन,

8/4/2023
मुख्य महाप्रबंधक,
बुडको।



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No. Pr-12014/1/2023 – O/o Project Development (Jharkhand & Bihar) – NMCG
National Mission for Clean Ganga
Department of Water Resources, River Development
& Ganga Rejuvenation, Ministry of Jal Shakti

1st Floor,
Major Dhyan Chand National Stadium,
India Gate, New Delhi – 110002
Dated: February 2024

07/02

To
The Principal Secretary (UDD) & Project Director,
Bihar State Ganga River Conservation Programme Management Society (BGCMS),
Government of Bihar, Room No. 1, 1st Floor, Vikash Bhawan,
New Secretariat, Bailey Road, Patna, Bihar - 800001

Subject: Observations on DPR for I&D and STP scheme at Gaya town, Bihar –
reg.

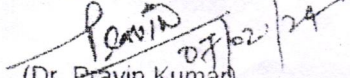
Sir,

This has reference to the revised Detailed Project Report (DPR) submitted by
BUIDCo and forwarded by SPMG – Bihar vide letter dated 27.03.2023 for I&D and STP
scheme for Gaya town in Bihar, followed by site visits of PMC-NMCG officials during April
2023.

2. The revised DPR has been reviewed by PMC-NMCG officials, including site visits
and have submitted their observations on the same. The observations are attached as
Annexure I for reference.
3. Accordingly, it is requested that the observations of PMC-NMCG may be complied
with and State may share the updated DPR incorporating the observations, for further
necessary action.
4. This issues with the approval of Competent Authority of NMCG.

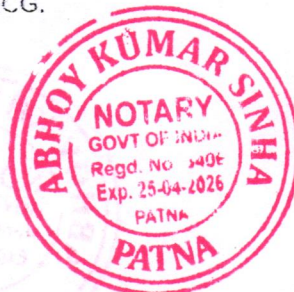
Encl.: Annexure I

Yours sincerely,


(Dr. Pravin Kumar)
Director (Technical), NMCG

Copy for information:

- 1 Managing Director, BUIDCo, 2nd Floor, Khadya Bhawan, Road No.2, Daroga Prasad
Rai Path, R Block, Patna, Bihar – 800001
- 2 PS to DG/ PS to ED (Projects), NMCG.



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26/3

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15/3

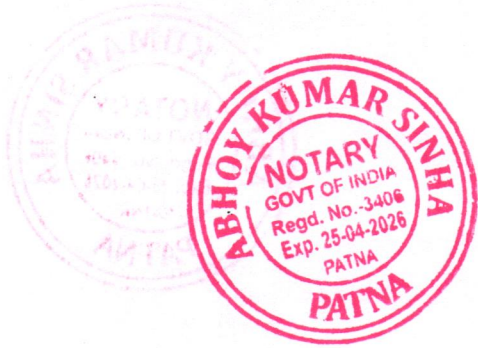
Annexure-1

Observations on Gaya DPR

Based on the site visit on 26-04-2023 to 28-04-2023 for Gaya Town, the main points which is need to be addressed for revision of DPR is given below:

1. In DPR, the contour map has not been provided. It is suggested that contour map may be attached.
2. Drainage pattern, outfall points & IL of drains, flow of all drains, water characteristics, may be provided in DPR along with the drawings
3. The contributory population (present & projected) of each drain may be calculated based on the census population of 2011 of each ward.
It is suggested that discharge of each drain as mentioned in Annexure-I &II may be measured and projected flow may be finalized by considering the projected measured discharge and contributory projected populations as per NMCG guidelines.
DPR may include the flow of drains as per above scenario and propose the higher flow.
4. It is suggested that the possibility may be explored:
 - a) An interceptor drain (Box drain) shall be proposed for connection of all drains discharging into the river Falgu for diversion of waste water to MPS/STP for treatment and safe disposal of treated sewage to river.
 - b) Number of IPS shall be eliminated/reduced and one MPS may be considered at the end point of the drain for pumping waste water to the proposed STPs of 16 mld at Easter Part and 70mld at Western Part of the town. Therefore, 86mld waste water flow for projected population of 2040 of the Gaya town may be treated in the two STPs.

These shall help in cost optimisation. As of now for 86 MLD STP, Project cost is Rs.1087.70 Cr. which is at very higher side.
5. NOC for IPS/STP may be attached with the DPR.
6. DPR may be revised as per site conditions and Cost of the project (Capital and O&M) may be optimised.





spmg bihar <spmgbihar@gmail.com>

Fwd: Letter regarding observations on DPR for Gaya I&D and STP scheme

1 message

spmg bihar <spmgbihar@gmail.com>

Tue, May 28, 2024 at 11:23 AM

To: DG NMCG <dg@nmcg.nic.in>, "ED (Projects) NMCG" <ed.projects@nmcg.nic.in>, Pravin Kumar <drpravin@nmcg.nic.in>

Sir,

Please find the trailing mail regarding compliance of observations and revised DPR of I&D and STP Gaya for according AA&ES.

With Regards,

**BGCMS/ State Program Management Group
under
Urban Development & Housing Department,
Government of Bihar.
Indira Bhawan, Bailey Road,
Patna - 800001.
Landline No. :- 0612-2547018/19
E-mail:- spmgbihar@gmail.com**

♻️ Please consider the environment before printing this e-mail!!!

3 sheets of A4 size paper = 1 litre of water!!!

1 ream of paper = 6% of a tree & 5.4 kg Carbon dioxide in the atmosphere!!!

----- Forwarded message -----

From: **Executive Engineer** <pdhqbidco@gmail.com>
Date: Tue, May 28, 2024 at 11:04 AM
Subject: Fwd: Letter regarding observations on DPR for Gaya I&D and STP scheme
To: SPMG BIHAR <spmgbihar@gmail.com>
Cc: Rajeeb Deo <rkdeo321@gmail.com>

Sir,

Please find attached the compliance of NMCG observations and revised DPR for I&D and STP Scheme DPR for Gaya Town in the trailing mail.

----- Forwarded message -----

From: <parag@greendes.com>
Date: Mon, May 13, 2024 at 6:22 PM
Subject: RE: Letter regarding observations on DPR for Gaya I&D and STP scheme
To: Executive Engineer <pdhqbidco@gmail.com>

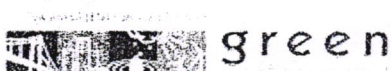
Dear Sir,

With reference to the trailing mail here we have submitted compliance of observation with revised DPR and Cost estimate for your kind approval.

Thanks and kind Regards,

Parag Mithaiwala

Vice President



Surat - 395017

Mob. - +91-70465-31822



Ph. - +91-261-2265822

Website - www.greendes.com

From: **Executive Engineer** <pdhqbuidco@gmail.com>
Date: Wed, Feb 7, 2024 at 12:42 PM
Subject: Fwd: Letter regarding observations on DPR for Gaya I&D and STP scheme
To: <greendesindia@gmail.com>
Cc: Managing Director <mdbuidco@gmail.com>

Sir,

Please find the observation of NMCG on Gaya I&d and STP dpr. I have seen that observation and I think all the data has been already you have. So please come in my office on 10.02.2024 at 12 pm along with all related data in soft copy so that we finalize the DPR positively.

----- Forwarded message -----

From: **spmg bihar** <spmgbihar@gmail.com>
Date: Wed, Feb 7, 2024, 10:57 AM
Subject: Fwd: Letter regarding observations on DPR for Gaya I&D and STP scheme
To: Managing Director BUIDCo <mdbuidco@gmail.com>, nmcgcellbuidcopatna <nmcgcellbuidcopatna@gmail.com>, Cgm BUIDCo <cgmbuidco@gmail.com>, Project Director BUIDCo <pdhqbuidco@gmail.com>

Sir,

Please refer to the trailing mail for your kind information and necessary action.

With Regards,

BGCMS/ State Program Management Group

under

Urban Development & Housing Department,

Government of Bihar.

Indira Bhawan, Bailey Road,

Patna - 800001.

Landline No. :- 0612-2547018/19

E-mail:- spmgbihar@gmail.com

♻️ Please consider the environment before printing this e-mail!!!

3 sheets of A4 size paper = 1 litre of water!!!

1 ream of paper = 6% of a tree & 5.4 kg Carbon dioxide in the atmosphere!!!

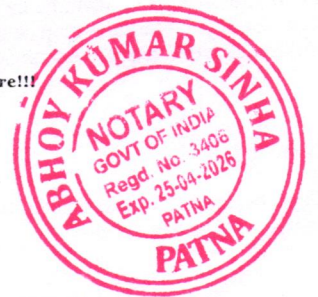
----- Forwarded message -----

From: **Rachit Andley Project Manager** <rachit.andley@nmcg.nic.in>
Date: Wed, Feb 7, 2024 at 10:49 AM
Subject: Letter regarding observations on DPR for Gaya I&D and STP scheme
To: UDHD <urbansec-bih@nic.in>, spmgbihar <spmgbihar@gmail.com>
Cc: Dharmendra Singh <mdbuidco@gmail.com>, G Asok Kumar <dg@nmcg.nic.in>, Brijendra Swaroop <ed.projects@nmcg.nic.in>, Pravin Kumar <drpravin@nmcg.nic.in>, Soumitra Sen <soumitra.sen1@govcontractor.in>, pdhqbuidco <pdhqbuidco@gmail.com>, nmcgcellbuidcopatna <nmcgcellbuidcopatna@gmail.com>

Dear Sir,

Please find attached a copy of the letter no. Pr-12014/1/2023 - O/o Project Development (Jharkhand & Bihar) - NMCG dated 07.02.2024 regarding observations on revised DPR for I&D and STP scheme for Gaya town, Bihar for information and necessary action.

सादर धन्यवाद,



LST 60

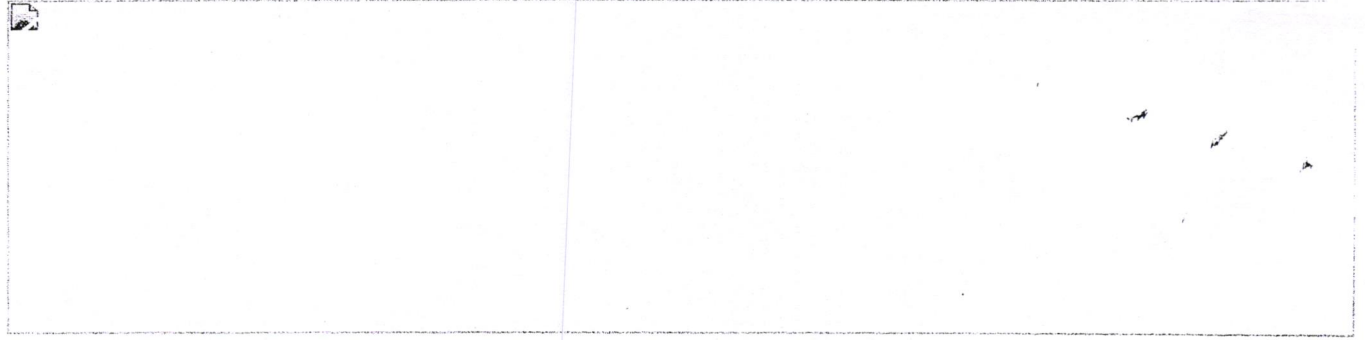
त एन्हले,

परिगोजना प्रबंधक,

राष्ट्रीय स्वच्छ गंगा मिशन
जल संसाधन विभाग, नदी विकास और गंगा संरक्षण
जल शक्ति मंत्रालय, भारत सरकार
प्रथम तल, मेजर ध्यानचंद राष्ट्रीय स्टेडियम, इंडिया गेट, नई दिल्ली- 110002

मो.+917838072405
कार्यालय दूरभाष नं..+911123072900 (Ext. 485)

नमामि
गंगे



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For GREEN Design and Engineering Services Pvt. Ltd.,

(Mayank Mithaiwala)

Director

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

Thanks and Regards,

Project Director (Civil),

Planning, Design & Monitoring,

BUIDCo, Patna

3 attachments

-  Comliance again observation 10-02-24.pdf
1043K
-  Volume-1 Revised.pdf
3127K
-  gaya I & D compliance 07-05-24.pdf
11857K



17

58 59

Towards GREEN Engineering Solutions...



green
design & engineering services pvt. ltd.

Ref no.: GREEN/GAYA/21

Date: 13.05.2024

To,
Project Director
PDM, Patna,
BUIDCo.

Subject: Preparation of Upgradation of DPR of Gaya Sewerage Network and STP Scheme under Namami Gange in Bihar –Regarding: -submission of compliance of observation.

Reference:

1. LOA No- 3587 dated-16.07.2022
2. Observation given through E-mail dated: 10-02-2024

Dear Sir,

With reference to above subject, we are submitting compliance of observation with revised DPR and Cost estimate for your kind approval.

Thanking you and with best regards.

Your sincerely,

Enclosed: - 1- compliance with necessary data.



Regd. Office : 5, Sugam Society, Adajan Patiya, Adajan, Surat - 395009.

Head Office : Bhatar Trade Centre, 3rd Building, 3rd Floor, Nr. Mahalaxmi Complex, Bhatar Char Rasta, Surat-395017, Ph - (0261) 2265822

Branch Office : F/No-3B, Deahuti Kutir, Mamta Appt. Road, S. K. Puri, Patna - 800013

E-mail : green.des.India@gmail.com, info@greendes.com / Website : www.greendes.com

पत्रांक:-BGCMS/2015/28/01(Part-III).....286...../न० वि० एवं आ० वि०

बिहार सरकार

नगर विकास एवं आवास विभाग

बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

प्रेषक,

परियोजना पदाधिकारी

—सह—

अपर निदेशक,

नगर विकास एवं आवास विभाग।

सेवा में,

महानिदेशक,

एन.एम.सी.जी., नई दिल्ली।

पटना, दिनांक:- 22/08/2024

विषय:- "नमामि गंगे कार्यक्रम" के अंतर्गत Gaya I&D and STP योजना की प्रशासनिक स्वीकृति के संबंध में।

प्रसंग:- I. बुडको का पत्रांक-1015, दिनांक-28.02.2023

II. NMCG का पत्रांक-Pr-12014/1/2023-O/0 Project Development, दिनांक-24.01.2023

III. BGCMS का पत्रांक-118, दिनांक-27.03.2023

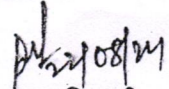
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र क्रमांक-III से "नमामि गंगे कार्यक्रम" के अंतर्गत Gaya में प्रस्तावित I&D and STP योजना का NMCG के प्रासंगिक पत्र क्रमांक-II के आलोक में तकनीकी अनुमोदनोपरांत राशि रू० 1,084.70 करोड़ का Revised DPR प्रशासनिक अनुमोदन हेतु उपलब्ध कराया गया था। परन्तु अभी तक प्रशासनिक अनुमोदन अप्राप्त है।

2. उक्त के आलोक में निदेशानुसार पुनः अनुरोध है कि Gaya I&D and STP योजना के Revised DPR को अनुमोदित करते हुए योजना की प्रशासनिक स्वीकृति प्रदान करने की कृपा की जाय।

अनुलग्नक:-यथोक्त।

विश्वासभाजन



परियोजना पदाधिकारी

—सह—

अपर निदेशक,

नगर विकास एवं आवास विभाग।

